

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.2844 of 2012

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

06/17.04.2021

At the request of the learned counsel for the
petitioner, put up this case on 05.05.2021.

(Deepak Roshan, J.)

Fahim/-